

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 276/15	TP 224/16	Hearing	621A	BMM Ispat Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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*S. RANGA RAO*  
*98453 71897*

*S. Ranga Rao*  
*pes 6084*

Counsel for petitioner is absent. But representative of petitioner company is present.  
He seeks adjournment.

On his request List it on 09.10.2017.

  
MEMBER (J)

  
MEMBER (T)